

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-111/2012/12368/A

From :- Shri Saptarshi Garg
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District and Sessions Judge,
Nagaon.

Dated Guwahati the 21st December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJN/9562 dtd. 11.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed permission to avail the **Winter vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for.

The Additional District & Sessions Judge, No. 1, Nagaon, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-111/2012/12369-12370/A dated, 21-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)